urban poor through incentivization and creation of demand led growth in housing respectively.

Problems of slum dwellers in Delhi

3298. SHRI BAISHNAB PARIDA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- the details of the unique Credit Risk Guarantee Fund Scheme for low (a) income housing, proposed to be launched in the urban cities to benefit the poor;
 - whether this project has since been launched in Delhi; (b)
- the details of the categories of poor people who would be eligible for (c) such loans under the project; and
- how far will this address the problems of slum dwellers in Delhi and other Metros of the country?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) The Government has established a Credit Risk Guarantee Fund Trust (CRGFT) for guarantee without collateral loans taken for low income housing, with an initial corpus of Rs. 1000 crore. The Credit Risk Guarantee Fund Trust has been registered on 1st May, 2012 and the Credit Risk Guarantee Fund (CRGF) Scheme has been launched on 31st October, 2012.

- The CRGF Scheme is applicable for urban areas in all the States/UTs of India including Delhi.
- The housing loans taken by urban people belonging to Economically Weaker Section (EWS)/Low Income Group (LIG) categories' for the housing unit of maximum size of 430 sq.ft. (40 sq.m) of carpet area, are eligible, under the scheme to get guarantee. This scheme is to be operated by National Housing Bank and is available through participating Banks and Housing Finance Companies (HFCs)
- The Scheme aims at facilitating flow of credit to the low income households in the EWS/LIG category from the formal financial sector. The aim of the Scheme is to act as a risk mitigant for the lending institutions for the housing loans sanctioned and disbursed by them to the EWS/LIG segments, thereby increasing the flow of institutional funds to the targeted segment all over the country including Delhi thereby helping slum dwellers.